

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:512

ANSWERED ON:02.05.2013

LANDLESS HOMELESS PERSONS

Nagar Shri Surendra Singh;Singh Shri Pashupati Nath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of landless and homeless farmers/labourers living particularly in the backward rural areas of the country as on date;
- (b) the details of the schemes being implemented by the Union Government to ameliorate their condition, State-wise;
- (c) the details of the funds allocated for the said purpose during the last three years and the current year including Uttar Pradesh, year/State-wise;
- (d) whether the Government has reviewed or proposes to review the said schemes/programmes in order to assess the assistance provided to ameliorate the condition of the aforesaid people; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRILAL CHAND KATARIA)

(a)to(e): A Statement is laid on the Table of the House.

Statement referred to in reply Parts (a) to(e) of the Lok Sabha Starred Question No. 512 due for reply on 02.05.2013

(a)&(b) Indira Awaas Yojana (IAY), a Centrally Sponsored Scheme is being implemented by the Ministry of Rural Development in the rural areas of all States/UTs including Uttar Pradesh (except Delhi and Chandigarh) since 1985-86. Financial assistance amounting to Rs.70,000/- in plain areas and Rs.75,000/- in hilly/difficult areas/IAP districts is provided to rural Below Poverty Line (BPL) households for construction of dwelling units under the scheme. Farmers and labourers belonging to BPL category who are homeless and landless are eligible for financial assistance under IAY as per the BPL list /Permanent IAY Waitlists. However, no data for the Farmers and Labourers is maintained separately. As per the information furnished by the Office of Registrar General of India based on 2001 Census, the total housing shortage in rural areas of the country was 148.33 lakh houses. Statement showing the total housing shortage in the rural areas including Uttar Pradesh as per Census 2001 is at Annexure- I.

Further, this Ministry had launched a scheme in 2009 as part of IAY, to provide homestead sites to those rural BPL households whose names are included in the Permanent IAY Waitlists who have neither agricultural land nor a house site. Rs.20,000/- per homestead site is provided under the Scheme and the funding is shared by the Centre and the States in the ratio of 50:50. The States are also incentivized by allocating additional physical targets for houses equal to the number of homestead sites provided by regularization of existing occupied land, allotment of Government land or purchase/acquisition of lands as the case may be.

(c)to(e) Changes in the scheme guidelines is a continuous process. As and when a need arises, the changes are made in the IAY guidelines to make it more effective. Following changes in the scheme guidelines have been made with effect from 1/4/2013:

(i) Enhancement of Unit Assistance under Indira Awaas Yojana (IAY) from Rs.45,000/- to Rs.70,000/- in plain areas and from Rs.48,500/- to Rs.75,000/- in hilly/ difficult areas / IAP districts.

(ii) Enhancement of unit assistance for purchase of homestead plots under IAY from Rs.10,000/- to Rs.20,000/-.

(iii) Provision of 4% administrative expenses under IAY.

Statement showing the State-wise, year-wise Central funds allocated, under IAY including Uttar Pradesh during the last three years is at Annexure II. For the current financial year 2013-14, the central allocation of Rs.15184 crore has been provided for Rural Housing.